(c) Yes, Sir. A quantity of 0.9 lakh tonnes of cement has exported to Pakistan in 1993-94 and 0.45 lakh tonnes during the period April June, 1994-95. The terms and conditions of such exports are as per contract signed between the exporters and importers.

Tetal quantity of edible/non-edible Oil Imported

- 801. SHRI RAMDAS AGARWAL: Will the Minister of COMMERCE be pleased to state:
- (a) what is the total quantity of the Edible and Non-Edible Oil imported so far; during 1994.95 as compared to 1992-93 and 1993-94;
- (b) what procedure was adopted in awarding contracts to parties for imports/exports; indicating their names, terms of conditions rates agreed to etc.; and
- (c) whether all the parties concerned fulfilled the commitments and if not, the names of defaulting companies and action taken against them so far?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (c) The information is being collected and will be laid on the Table of the House.

Revival of EOU Scheme

- 802. SHRI SURESH PACHOURI: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that following the persistent complaints regarding EOU scheme from 100 per cent Export-oriented units and those located in the export processing zones, Government have decided to review the scheme;
- (b) if so, whether the Scheme of EOU was introduced in early 1981 and the scheme is being reviewed

- regularly through interaction with the units to resolve problems of individual units and also to effect further improvements;
- (c) if so, what are the main points that are being revived;
- (d) if so to what extent the revival of the scheme has fully met the demands of the Export-oriented units; and
- (e) whether Government have now urged the Export Oriented Units to improve the performance of their units?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (e) The working of Export Oriented Unit and Export Processing Zone Schemes is under constant review and improvements sought to be brought about on the basis of feed back from the trade and industry. Certain recently effected include rationalisation of duty structure on demestic disposal of finished products/waste and scrap higher access local market and flexible value addition norms for electronic products, liberalised debonding formalities and simplification of customs procedures. Areas of activity in EPZs have also been broadened to include trading re-export after repacking/labelling repairs, reconditioning and re-engineering.

Tobacco Board unable to protect Tobacco Growers' Interest

- 803. SHRI YERRA NARAYANA-SWAMY: Will the Minister of COM-MERCE be pleased to state:
- (a) whether it is a fact that tobaccogrowers are anxious about the inability of Tobacoo Board to protect their interests, especially in tribal areas;

- (b) whether representations have been received from Tobacco Growers Union against restrictions on tobac-
 - (c) if so, the details thereof; and
- (d) what are the measures proposed to encourage tobacco cultivation?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE); (a) No, Sir.

- (b) No Sir.
- (c) Does not arise.
- (d) Tobacco Board has taken the following measures to assist FCV tobacco growers:—
 - (i) Planning and regulation of the cropusize to ensure remunerative prices to growers.
 - (ii) Implementation of development and extension schemes to improve the quality and yield of to-bacco and to reduce cost of production.
 - (iii) Tying up of bank credit for inputs.

(iv) Conducting auction to ensure accurate weighment and classification and competitive prices.

Tobacco Cultivation

- 804. SHRI V. HANUMANTHA RAO: Will the Minister of COM-MERCE be pleased to state:
- (a) whether Government has made any efforts to encourage tribal robacco farmers in West Godavari district and East Godavari district to improve their system of tobacco cultivation;
 - (b) so, the details thereof; and
- (e) the funds that have earmarked for this purpose?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) Yes Sir.

(b) Tobacco Board has been implementing various plan Schemes on subsidy basis for increasing yield and quality of FCV tobacco. Details for 1993-94 in respect of East and West Godavari districts of A.P. are as follows:

. Name of the Scheme Io.			No. of ST Growers covered	Expenditure (Rs. in lakhs)
I. Improving yield & quality of tobac	cco,			
(a) Balanced fertilization			56	0.16
(b) Pest & Disease Control .			48	0.10
(c) Topping & Suckering			18	0.03
(d) Sprinkler irrigation			4	0.22
II. Improving of Curing & storing fo	ciliti	es		
(a) Replacement of Flue pipes .			3	0.02
(b) Replacement of Furnance se	ts		5	0.07
				0.60

(N.B. In some case S. T. Growers were covered under more than one scheme)